

(2)

Dated = 11.12.92.

Shri M-R. Patil, learned
counsel for the applicant states
that the impugned order
has been withdrawn, therefore,
he does not press this application.
Accordingly, this application is
dismissed as not pressed.

JH
12/11

b. Lawant
(Ms. Usha Savasa)
MLA

gun
(S. K. Dhaon)
MC

Order/Endorsement matched
to Applicant/Respondent(s)
on 18/12/92

21/12/92